

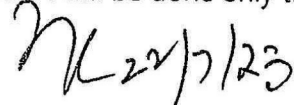
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect.

Name of the Committee	Name of Judicial Officers	Designation
Committee to complete the task of identification of cases having historical /public importance.	Sh. Praveen Singh, Additional District Judge/ Officer In-Charge, Record Room (Criminal, Civil & Sessions) (Central)	Chairperson
	Sh. Vinay Singhal, ASJ, Electricity Court (Central)	Member
	Sh. Dev Saroha, Civil Judge, (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi

No. 5517-55139 /F.1(3)/Gaz/23

Dated 22.07.2023

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi, with reference to order no. 35271/Crl, dated 11.07.2023, "Criminal Appeal 736/2008, State Vs. Tarif Singh".
2. The Principal District & Sessions Judge, all court complexes, Delhi/New Delhi, Rouse Avenue with the request to constitute a similar committee in their respective district and send the compliance report to the Digitization Cell, Tis Hazari Courts, Delhi.
3. Sh. Pawan Kumar Jain, Chairman, (IT/Digitization Cell), Delhi District Courts, Delhi.
4. The Officer In-Charge, Digitization Cell, Tis Hazari Courts, Delhi, with the direction to pursue the matter with said committee.
5. The Officers concerned.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi